

ITEM NO.1501                      Court 8 (Video Conferencing)                      SECTION XVI-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Transfer Petition (Civil) No.1034/2020

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA                      Petitioner(s)

VERSUS

LALIT KUMAR JAIN & ORS.                      Respondent(s)

WITH

T.P.(C) No. 1043/2020 (XVI-A)

T.P.(C) No. 1035/2020 (XVI-A)

T.P.(C) No. 1038/2020 (XVI-A)

T.P.(C) No. 1044/2020 (XVI-A)

T.P.(C) No. 1027/2020 (XVI-A)

T.P.(C) No. 1029/2020 (XVI-A)

T.P.(C) No. 1036/2020 (XVI-A)

T.P.(C) No. 1030/2020 (XVI-A)

T.P.(C) No. 1142/2020 (XVI-A)

T.P.(C) No. 1146/2020 (XVI-A)

T.P.(C) No. 1147/2020 (XVI-A)

T.P.(C) No. 1148/2020 (XVI-A)

Date : 29-10-2020                      These petitions were called on for  
pronouncement of Order today.

For Petitioner(s)                      Ms. Madhavi Divan, ASG  
Mr. Apoorv Khator, Adv  
Mr. Vikas Mehta, AOR

For Respondent(s)                      Mr. Karan Batura, AOR  
Mr. Alok Dhir, Adv.  
Ms. Varsha Banerjee, Adv.

Mr. Rajiv Singh, Adv.  
Mr. Srujana Suman Mund, Adv.  
Mr. Rishi Raj Sharma, AOR  
Mr. E. C. Agrawala, AOR

Mr. Rohit Sharma, Adv.  
Mr. Pranav Bhaskar, Adv.  
Mr. Atul Agarwal, Adv.  
Mr. Rounak Nayak, Adv.  
Mr. Kumar Dushyant Singh, AOR

Mr. Vedula Venkataramana, Senior Adv.  
Mr. Vikram Pooserla, Adv.  
Mr. Tadimalla Bhaskar Gowtham, Adv.  
Mr. Nitish Bandary, Adv.  
Mr. P. Gautham Rao, Adv  
Mr. Abhinay Reddy M. Adv.  
Mr. Sandeep Singh, AOR

Mr. Vikas Kumar, Adv.  
Mr. Manish Paliwal, Adv.  
M/s. Corporate Legal Partners, AOR

Mr. Pradeep Aggarwal, Adv

Mr. Lal Pratap Singh, Adv.  
Mr. Umesh Pratap Singh, Adv.  
Mr. Arjun Aggarwal, Adv.  
Ms. Ruchi Kohli, AOR

Mr. Sanjay Kapur, AOR  
Ms. Megha Karnwal, Adv.  
Mr. V. M. Kannan, Adv.

Mr. Gopal Jha, AOR  
Mr. D. Bharat Kumar, Adv.  
Mr. Aman Shukla, Adv.

Mr. Jibran Tak, Adv  
Mr. Abas Singh, Adv  
Mr. Ankit Anandraj Shah, AOR

Hon'ble Mr. Justice L. Nageswara Rao pronounced the non-reportable Order of the Bench comprising His Lordship, Hon'ble Mr. Justice Hemant Gupta and Hon'ble Mr. Justice Ajay Rastogi.

The Transfer Petitions are allowed in terms of the signed non-reportable order.

List the matter on 02.12.2020. No further adjournment shall be granted.

In the meanwhile, pleadings to be completed and written notes of submissions, if any, be filed.

(RACHNA)  
SENIOR PERSONAL ASSISTANT  
(Signed non-reportable order is placed on the file)

(ANAND PRAKASH)  
BRANCH OFFICER